GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION

LOK SABHA

UNSTARRED QUESTION NO. 2295 TO BE ANSWERED ON 02/08/2021

Reserved Posts for SCs/STs/OBCs in Central Universities/Research Institutions

2295. SHRI M. SELVARAJ:

Will the Minister of EDUCATION be pleased to state:

(a) the total number of sanctioned posts for Scheduled Castes (SCs), Scheduled Tribes (STs) and other Backward Classes (OBCs) in all Central Universities and research institutions;

(b) the total number of vacant reserved posts for SCs, STs and OBCs in the same;

(c) whether these reserved posts are lying vacant for quite a time;

(d) if so, the details thereof indicating the time period the posts have been remained vacant and the reasons therefor; and

(e) the appropriate steps taken or proposed to be taken by the Government in this regard?

ANSWER

MINISTER OF EDUCATION

(SHRI DHARMENDRA PRADHAN)

(a) to (e): The details of the total number of sanctioned and vacant reserved posts for Scheduled Castes (SCs), Scheduled Tribes (STs) and Other Backward Classes (OBCs) in all Central Universities and research institutions under purview of Ministry of Education are as under:

Name of Institution	Total Number of Sanctioned Reserved Posts			Total Number of Vacant Reserved Posts		
	SC	ST	OBC	SC	ST	OBC
45 Central Universities (as on 01.04.2021)	5737	3097	7815	2389	1199	4251
Indira Gandhi National Open University (IGNOU) (as on 31.12.2020)	380	180	346	157	88	231
Indian Institute of Science Education and Research (IISERs)	71	19	153	28	11	67
Indian Institute of Science (IISc)	168	84	303	34	46	272
Total	6356	3380	8617	2608	1344	4821

Taking into account all the circumstances and in order to ensure protection of the rights of SCs, STs and OBCs in appointments, Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019 was notified on 12th July, 2019 to provide reservation of posts in direct recruitment in teachers' cadre in Central Educational Institutions by considering the University as a Unit.

Now, after implementation of "The Central Educational Institutions (Reservation in Teachers' Cadre) Act, 2019", the OBC reservation has been implemented at all levels.

Further, University Grants Commission (UGC) vide its D. O. letter No. F. 1-14/2019 (CPP-II) dated 4th June, 2019 UGC has prepared the Guidelines for Recruitment of Faculty in Universities, Colleges and Institutions Deemed to be Universities outlining the selection procedure and the time frame for recruitment which has been circulated to all Universities to adhere the guidelines. The UGC vide its letters dated 31st July 2019, 7th August 2019, 5th September 2019 and 22nd October 2019 has again requested the Universities to ensure that vacant positions in University as well as colleges affiliated to University are filled at the earliest. However, the onus of filling up the vacant posts lies on Central Universities, which are autonomous created under Acts of Parliament.
